

(iii) NEED TO SET UP A COOPERATIVE SUGAR FACTORY IN SHAHJAHANPUR

SHRI JITENDRA PRASAD (Shah-jahanpur): Under Rule 377, I am making a statement.

A long-standing demand is being voiced by the residents of district Shahjahanpur, in particular the sugarcane growers of Tehsil Powayan for setting-up a sugar factory in the co-operative sector. The development of the area is being hampered due to the difficulty of the farmers in disposing of their only cash crop which is sugarcane. I understand that the U.P. Government has strongly recommended the case for setting-up a sugar factory in the co-operative sector at Powayan. I would request the Minister of Agriculture to look into the matter personally and get the Project cleared as early as possible. Also the situation of the factory should be such that the growers of this tehsil are benefited. A recommendation for the site has mentioned that the factory should be situated on Khuta—Banda Road, which is in the centre of the tehsil. It is requested that the Central Government should clear the project as early as possible.

(v) NEED TO RELEASE INCREASED GRANTS TO NAGPUR FLYING CLUB

SHRI UTTAM RATHOD (Hingoli): The Nagpur Flying Club is the oldest of the flying clubs in the country. Unfortunately, it is facing a serious threat of closure now for want of funds and its management has served notices on its employees on the impending suspension of its activities.

The Nagpur Flying Club has got a very bright record. During the period of the war with China, the club trained 600 pilots in a couple of months for enlistment with the Indian Air Force. Also, for years together the club is training N.C.C. Cadets for the Air Wing.

Considerable number of boys belonging to Scheduled Castes and Scheduled Tribes, for whom there is great demand for employment in the Indian Airlines and Air India, are also under-

going pilot's training at the Nagpur Flying Club.

The Club has got the aircraft and other paraphernalia required for training pilots and all those will go to waste if the club is to be closed. In the event of its closure many Scheduled Castes and Scheduled Tribes candidates will lose opportunities of receiving pilot's training and consequently opportunities for employment in Indian Airlines and Air India.

The Central and State Governments should release immediately increased grants to save Nagpur Flying Club from closure.

(v) NEED FOR COACHING TERMINAL FACILITIES AT ASANSOL RAILWAY STATION

SHRI BASUDEB ACHARIA (Bankura): Mr. Deputy-Speaker, Sir, the condition of Asansol Station has reached that unfortunate saturating point that the trains which were previously coming upto Asansol had been curtailed to Andal and Waria Stations, 305Up/306Dn Asansol-Howrah Express is running with 12 coaches only instead of normal 17 coaches for want of adequate space at Asansol Station. After repeated representations, Railway Ministry sanctioned Techno-Economic Survey for coaching terminal facilities at Asansol Station for the year 1979-80 but the progress is almost nil.

Under the circumstances, I urge upon the Government to take urgent steps so that the survey team's recommendations can be included in the 1982-83 Works Programme in the interests of the passengers of Asansol-Raniganj—Durgapur coal and industrial belt.

I also demand that the Minister should make a statement in the House in this regard.

(vi) SUPPLY OF COAL FOR BRICK KILN KINTO OF MADRAS

SHRI P. RAJAGOPAL NAIDU (Chittoor): Mr. Deputy-Speaker, Sir, there are 300 brick kilns in Tamil Nadu 60,000 workers are working in